

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 787
TO BE ANSWERED ON 26.07.2023

DRUG ADDICTION AMONG CHILDREN IN THE COUNTRY

787 DR. V. SIVADASAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) number of children who are in prisons or juvenile homes or correction centres in the country, State-wise and year-wise data for the last five years;
- (b) number of children who have been booked under drug related offences, State-wise and year-wise data for the last five years;
- (c) number of reported cases of drug use among children, State-wise and year-wise data for the last five years; and
- (d) number of children who have been rehabilitated in shelter homes after drug abuse, State-wise and year-wise data for the last five years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : State-wise and year-wise number of children who are in Child Care Institutions (Juvenile Homes) in the country under Mission Vatsalya Scheme (erstwhile Child Protection Services Scheme) for the last five years is at **Annexure-I**.

(b) : As per National Crime Records Bureau (NCRB), State-wise number of children who have been booked under drug related offences (the Narcotic Drugs and Psychotropic Substances Act, 1985) for last five years (2017- 2021) are at **Annexure-II**.

(c) : As per National Commission for Protection of Child Rights (NCPCR), State-wise details of complaints received in NCPCR regarding drug use among children in the country for the last five years (2018-2023) are at **Annexure-III**.

(d) : Ministry of Women and Child Development is implementing Centrally Sponsored Scheme 'Mission Vatsalya' (erstwhile Child Protection Services Scheme), through the State/ UT Governments on cost sharing basis between the Central and the State Governments for delivering services for children in difficult circumstances, which include institutional care and non-institutional care services. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under Mission Vatsalya Scheme, Open Shelters registered by the State Government are

supported to look after children in need of care and protection including child substance abusers for the short term based on the need assessment of the district. These shelters are used for educating, counselling and imparting life skills to children in difficult circumstances, so as to keep them away from a life in the streets. State-wise and year-wise number of children who have been rehabilitated in Open Shelters including children involved in drug abuse under Mission Vatsalya Scheme during the last five years are at **Annexure-IV**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 787 FOR ANSWER ON 26.07.2023 BY DR. V. SIVADASAN REGARDING DRUG ADDICTION AMONG CHILDREN IN THE COUNTRY

STATE-WISE NUMBER OF CHILDREN WHO ARE IN CHILD CARE INSTITUTIONS (JUVENILE HOMES) UNDER MISSION VATSALYA SCHEME (ERSTWHILE CHILD PROTECTION SERVICES SCHEME) FOR THE LAST FIVE YEARS

S. No.	State/UTs	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	2802	3356	3012	3069	1504
2	Arunachal Pradesh	85	195	195	147	206
3	Assam	1885	1793	1624	1378	1380
4	Bihar	1839	1418	1844	2372	2088
5	Chhattisgarh	2562	2264	2169	2167	1974
6	Goa	1582	798	798	685	526
7	Gujarat	1792	1895	1946	1299	1651
8	Haryana	2064	1799	2017	1786	1239
9	Himachal Pradesh	1276	1374	1264	1147	805
10	Jammu and Kashmir	823	823	759	579	817
11	Jharkhand	1226	1683	1767	1537	1219
12	Karnataka	4258	4527	4303	3974	3182
13	Kerala	953	1043	591	1380	697
14	Madhya Pradesh	3395	3152	2976	2982	2292
15	Maharashtra	2827	2540	3716	3468	3654
16	Manipur	1511	1845	1966	1980	2121
17	Meghalaya	1125	1023	975	915	972
18	Mizoram	1245	1204	1018	776	914
19	Nagaland	517	674	770	597	493
20	Orissa	7326	7662	7392	7077	4153
21	Punjab	463	697	681	685	607
22	Rajasthan	2959	4960	5130	3670	2560
23	Sikkim	435	580	519	534	526
24	Tamil Nadu	12348	13339	13819	13877	7785
25	Tripura	824	848	832	875	829
26	Uttar Pradesh	3782	4684	4965	4722	3238
27	Uttarakhand	502	524	511	457	700
28	West Bengal	7222	5708	5257	6494	6220
29	Telangana	1685	1626	1626	2822	1129
30	Andaman & Nicobar	101	411	360	301	308
31	Chandigarh	269	269	297	153	202
32	Dadra & Nagar Haveli and Daman & Diu	0	35	60	5	28
33	Ladakh	0	25	0	0	25
34	Lakshadweep	0	0	0	0	0
35	Delhi	1899	1986	1500	1835	1206
36	Puducherry	1101	1005	956	373	690
	Total	74683	77765	77615	76118	57940

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 787 FOR ANSWER ON 26.07.2023 BY DR. V. SIVADASAN REGARDING DRUG ADDICTION AMONG CHILDREN IN THE COUNTRY

STATE-WISE NUMBER OF CHILDREN WHO HAVE BEEN BOOKED UNDER DRUG RELATED OFFENCES (THE NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985), AS PER NCRB REPORT, FOR THE LAST FIVE YEARS (2017- 2021)

Sl. No.	States/UTs	2017	2018	2019	2020	2021
1	Andhra Pradesh	14	12	3	28	42
2	Arunachal Pradesh	0	0	0	0	5
3	Assam	0	1	2	3	7
4	Bihar	2	1	0	0	1
5	Chhattisgarh	8	4	1	10	8
6	Goa	0	0	0	0	0
7	Gujarat	1	2	2	1	2
8	Haryana	5	7	8	28	12
9	Himachal Pradesh	4	10	15	12	18
10	Jharkhand	0	0	0	0	1
11	Karnataka	4	8	6	7	9
12	Kerala	42	12	4	6	4
13	Madhya Pradesh	7	19	34	16	59
14	Maharashtra	30	18	18	8	16
15	Manipur	0	0	2	3	2
16	Meghalaya	1	2	3	1	0
17	Mizoram	1	0	2	0	0
18	Nagaland	0	0	0	0	2
19	Odisha	3	3	1	0	5
20	Punjab	17	23	18	15	24
21	Rajasthan	14	11	17	22	36
22	Sikkim	0	0	0	0	1
23	Tamil Nadu	14	21	33	44	44
24	Telangana	1	5	11	13	29
25	Tripura	0	2	4	1	1
26	Uttar Pradesh	0	4	8	12	7
27	Uttarakhand	2	3	3	2	2
28	West Bengal	17	12	12	24	18
29	A&N Islands	0	0	1	0	0
30	Chandigarh	1	2	2	0	0
31	D&N Haveli and Daman & Diu	0	1	0	0	0
32	Delhi	3	3	2	1	3
33	Jammu & Kashmir	5	10	6	5	9
34	Ladakh	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	2	2
	Total	196	196	218	264	369

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 787 FOR ANSWER ON 26.07.2023 BY DR. V. SIVADASAN REGARDING DRUG ADDICTION AMONG CHILDREN IN THE COUNTRY
STATE-WISE DETAILS OF COMPLAINTS RECEIVED IN NCPCR REGARDING DRUG USE AMONG CHILDREN IN THE COUNTRY FOR THE LAST FIVE YEARS (2018-2023)

Sl. No.	States/UTs	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andaman and Nicobar Islands	0	0	0	0	0
2	Andhra Pradesh	0	1	0	0	1
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	0	0	0	2
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	1	3	0	0	0
8	Dadra and Nagar Haveli	0	0	0	0	0
9	Daman and Diu	0	0	0	0	0
10	Delhi	1	1	0	1	1
11	Goa	0	0	0	0	0
12	Gujarat	0	0	0	0	0
13	Haryana	0	1	0	0	0
14	Himachal Pradesh	0	0	0	0	0
15	Jammu and Kashmir	0	0	0	0	0
16	Jharkhand	0	0	0	0	0
17	Karnataka	0	0	0	0	0
18	Kerala	0	0	0	0	0
19	Ladakh	0	0	0	0	0
20	Lakshadweep	0	0	0	0	0
21	Madhya Pradesh	0	0	0	0	1
22	Maharashtra	0	1	1	0	1
23	Manipur	0	0	0	0	0
24	Meghalaya	0	0	0	0	0
25	Mizoram	0	0	0	0	0
26	Nagaland	0	0	0	0	0
27	Orissa	0	0	0	0	0
28	Puducherry	0	0	0	0	0
29	Punjab	0	0	0	0	0
30	Rajasthan	0	0	0	0	1
31	Sikkim	0	0	0	0	0
32	Tamil Nadu	0	0	0	1	0
33	Telangana	0	0	0	0	2
34	Tripura	0	0	0	0	0
35	Uttar Pradesh	0	1	0	0	1
36	Uttarakhand	0	1	0	0	0
37	West Bengal	0	0	0	0	0
	Total	2	9	1	2	10

Note: Out of 24 cases very few cases are specific cases pertaining to drug abuse of children. These cases are general in nature.

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (D) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 787 FOR ANSWER ON 26.07.2023 BY DR. V. SIVADASAN REGARDING DRUG ADDICTION AMONG CHILDREN IN THE COUNTRY

STATE -WISE NUMBER OF CHILDREN WHO ARE IN OPEN SHELTER UNDER MISSION VATSALYA SCHEME (ERSTWHILE CHILD PROTECTION SERVICES SCHEME) FOR THE LAST FIVE YEARS

S. No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	342	262	145	125	137
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	51	104	82	53	91
4	Bihar	134	0	0	0	0
5	Chhattisgarh	117	127	79	79	60
6	Goa	378	225	225	204	113
7	Gujarat	0	60	55	31	31
8	Haryana	614	425	414	300	206
9	Himachal Pradesh	38	91	48	32	36
10	Jammu and Kashmir	0	0	0	0	0
11	Jharkhand	141	125	83	25	32
12	Karnataka	1153	1084	912	361	490
13	Kerala	100	100	74	75	46
14	Madhya Pradesh	348	374	340	440	335
15	Maharashtra	86	50	175	391	150
16	Manipur	296	355	333	317	362
17	Meghalaya	159	150	160	90	100
18	Mizoram	0	0	0	0	0
19	Nagaland	35	60	113	30	27
20	Orissa	244	300	296	221	186
21	Punjab	0	0	0	0	0
22	Rajasthan	401	331	384	331	321
23	Sikkim	60	64	50	51	80
24	Tamil Nadu	264	275	144	275	119
25	Tripura	58	75	58	56	69
26	Uttar Pradesh	500	517	487	318	272
27	Uttarakhand	50	75	124	29	47
28	West Bengal	1326	1226	925	950	950
29	Telangana	0	0	0	0	100
30	Andaman & Nicobar	0	0	0	0	0
31	Chandigarh	0	0	0	0	0
32	Dadra & Nagar Haveli and Daman & Diu	0	25	25	0	13
33	Ladakh	0	0			0
34	Lakshadweep	0	0		0	0
35	Delhi	380	313	254	250	179
36	Puducherry	42	9	15	14	25
Total		7317	6802	6000	5048	4577
